

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
TUESDAY, THE 21ST DAY OF APRIL 2020 / 1ST VAISAKHA, 1942
WP(C) TMP NO. 77 OF 2020**

Petitioner:

The Brahamangalam Gramaswaraj Service Co-operative
Society Ltd. 2966, Brahamangalam.P.O.,
Kottayam District, Represented by its Secretary.

By Adv. Sri. O.D. Sivadas

Respondents:

1. The Union of India, represented by the
Secretary to Government, Ministry of Finance,
North Block, Raisana Hill, New Delhi – 110001
2. The Commissioner of Income Tax (TDS),
Central Revenue Building, I.S.Press Road,
Ernakulam., Pin -682 018.
3. The Income Tax Officer, (TDS),
Public Library Building, Lal Bahadur Sastri Road,
Kottayam - 686 001
4. The Kerala State Co-operative Bank Ltd.,
COBANK Towers, Palayam, Thiruvananthapuram,
represented by its Managing Director, PIN- 695 033
5. The General Manager,
Kerala State Co-operative Bank Ltd.,
Kottayam District Office, Kottayam, Pin 686 001.

By
Government Pleader Sri.Bijoy Chandran
ASGI Sri.P.Vijayakumar

This writ petition having come up for admission on 21.04.2020, the court on the same day passed the following.

ORDER

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Dated this the 21st day of April, 2020

ASGI takes notice for the 1st respondent. Standing Counsel for Income Tax takes notice for respondents 2 and 3. Petitioner to take out notice by e-mail to respondents 4 and 5. Petitioner to provide e-mail id of respondents 4 and 5 to Registry.

Operation of Ext.P1 and all further proceedings pursuant thereto, as against the petitioner, shall stand stayed till 27.05.2020.

Post the writ petition on 27.05.2020.

N. NAGARESH, JUDGE

aks/21.04.2020

Appendix

Petitioner's Exts:

Ext. P1- True copy of the proceeding dated 09.03.2020 issued by the 4th respondent to the petitioner.